

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND BOMBAY TENANCY AND AGRICULTURAL LANDS RULES

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE).
I beg to lay on the Table—

- (1) A copy of each the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 —

(i) The Roller Mills Wheat Products (Ex-mill) Price Control (Amendment) Order, 1974, published in Notification No GSR 176 (E) in Gazette of India dated the 13th April, 1974

(ii) The Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Amendment) Order, 1974 published in Notification No GSR 177(E) in Gazette of India dated the 13th April 1974 [Placed in Library See No LT-6848/74]

- (2) A copy of the Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Rules, 1973 (Hindi and English versions) published in Notification No GHM-73-195 - M-TNC - 1073-J (LR) in Gujarat Government Gazette dated the 9th August, 1973 and the corrigendum thereto dated the 26th November, 1973, under sub-section (4) of section 82 of the Bombay Tenancy and Agricultural Lands Act, 1948 read with clause (c) (iii) of the Proclamation dated the 9th February 1974 issued by the President in relation to the State of Gujarat, together with an explanatory note [Placed in Library See No LT-6849/74]

REVIEW AND ANNUAL REPORTS OF MOGHUL LINE LTD., AND SHIPPING CORPORATION OF INDIA FOR 1972-73 AND MERCHANT SHIPPING RULES

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

(i) (a) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1972-73

(b) Annual Report of the Mogul Line Limited Bombay, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No LT-6850/74]

(ii) (a) Review by the Government on the working of the Shipping Corporation of India Limited Bombay for the year 1972-73

(b) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1972-73 along with the Auditor Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No LT-6851/74]

- (2) A copy of the Merchant Shipping (Cargo Ship Construction and Survey) Rules, 1974 (Hindi and English versions) published in Notification No GSR 295 in Gazette of India dated the 23rd March, 1974 under sub-section